

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **01.04.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson,
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026 For Condone Delay IA No. 299/2026 Delay in refiling IA No. 431/2026	Principal Commissioner of Customs Vs Rajendra Prasad Tak Former Liquidator of KVK Nilachal Power Pvt Ltd & 3 Ors. WITH	Mr. Sai Srujan Tayi	
2.	Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026 For Condone Delay IA No. 301/2026 Delay in refiling IA No. 432/2026	Principal Commissioner of Customs Vs UCO Bank & 4 Ors.	Mr. Sai Srujan Tayi	
3.	Comp App (AT) (CH) (Ins) No. 107/2026 For Stay IA No. 333/2026	Denasa Buildcon Vs Nalwa Steels and Power Limited (NSPL) & Anr.	Mr. Ankur Gupta	
4.	Comp App (AT) (CH) (Ins) No. 182/2026 For Stay IA No. 535/2026	INMA International Ltd., rep by its RP Dr. SR Shriram Shekher Vs G.Rathinavelu, Suspended Director of INMA International Ltd	Mr.B Thilak Narayanan	
5.	Comp App (AT) (CH) (Ins) No. 183/2026	INMA International Ltd., rep by its RP Dr. SR Shriram Shekher Vs G.Rathinavelu, Suspended Director of INMA International Ltd & 2 Ors.	Mr.B Thilak Narayanan	

6.	Comp App (AT) (CH) (Ins) No. 104/2026 For Exemption IA No. 316/2206 For Stay IA No. 317/2026 For Condone Delay IA No. 471/2026 Delay in refiling IA No. 472/2026	T Venkatram Reddy Vs L&T Finance Ltd & Anr.	Mr. Dinesh Balachandran	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	Regional Provident Fund Commissioner, EPFO Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & 5 Ors	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy- R2 Mr. P Elayarajkumar R3 Mr. Jerin Asher Sojan R5
8.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia R3 Mr. Sharad Sanghi R10 R11
9.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 11 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia- R3 Mr. Sharad Sanghi R10 & R11
10.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt Ltd Vs Mphasis Ltd & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
11.	Comp App (AT) (CH) (Ins) No. 465/2024	Pixtronic Global Technologies Pvt Ltd Vs MS Viswanathan Liquidator of Gemini Communication Ltd	Mr. G Kalyan Jhabakh	Mr. V Manivannan
12.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun, Suspended Director of Sargam Metals Pvt Ltd Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
13.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt Ltd & Anr WITH	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2

14.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2
15.	Comp App (AT) (CH) No. 129/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Ms. Shruti Khanijow R1-R4
16.	Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. WITH	Mr. Edward James	Ms. Shruti Khanijow R1-R4
17.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/202	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. WITH	Ms. Rupal Bhatia	Ms. Shruti Khanijow R1-R4
18.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors.	Mr. Edward James	Ms. Shruti Khanijow R1-R4
19.	Comp App (AT) (CH) No. 143/2025	Kanchana Gattu & Anr. Vs Hotel Parklane Pvt Ltd & 5 Ors	Ms. R Moneshaa	Mr. Y Suryanarayana R2 R4
20.	Comp App (AT) (CH) (Ins) No. 225/2025 For Stay IA No. 637/2025	Ashwani Kumar Bhatia Suspended Director of ARS Energy Pvt Ltd Vs Canara Bank & Anr.	Mr. PS Suman	Mr. Varun Srinivasan R1
21.	Comp App (AT) (CH) (Ins) No. 283/2025	Satya Devi Alamuri Liquidator of GB Engineering Enterprises Pvt Ltd Vs The Assistant Provident Fund Commissioner & Recovery Officer, Employees' Provident Fund Organization & 7 Ors	Mr. S Satish	Mr. PK Panneer Selvam R1 Mr. V Manivannan R2
22.	Comp App (AT) (CH) (Ins) No. 322/2025 For Interim Injunction IA No. 978/2025	FISmidth Pvt Ltd Vs N Veera Pandian Liquidator, Sical Iron Ore Ltd.	Mr. T Ravichandran	Mr. Akhil Bhansali
23.	Comp App (AT) (CH) (Ins) No. 398/2025	VN Ajit Kumar & 8 Ors Vs Annie Abraham, Liquidator, MR Realtors Pvt Ltd & 5 Ors.	Mr. V N Ajit Kumar Party-in-person	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R3 Mr. Jayesh Mohankumar R4 Mr. Sasi Nair R5, R6

24.	Comp App (AT) (CH) (Ins) No. 415/2025 For Exemption IA No. 1191 & 1260/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Pawan Urja Services Pvt Ltd WITH	Mr. VV Sivakumar	Mr. KR Arun
25.	Comp App (AT) (CH) (Ins) No. 431/2025 For Exemption IA No. 1233 & 1235/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Kaveri Renewable Energy Pvt Ltd WITH	Mr. VV Sivakumar	Mr. V Chandraprabhu
26.	Comp App (AT) (CH) (Ins) No. 433/2025 For Exemption IA No. 1236 & 1238/2025	R. Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Narasimhan Ramkumar & 3 Ors	Mr. VV Sivakumar	Mr. KR Arun R1 Mr. Suhrith Parthasarthy R3 R4
27.	Comp App (AT) (CH) (Ins) No. 456/2025 For Stay IA No. 1303/2025	S Hari Karthik Liquidator- Jeypore Sugars Company Ltd Vs Kineta Global Ltd in Consortium with Power Mech Projects Ltd	Mr. J Manivannan	Mr. N Kumaraswamy
28.	Comp App (AT) (CH) (Ins) No. 507/2025 For Direction IA No. 1423/2025	G Chandrababu, Sree Dhanya Constructions Vs Pankaj Srivastava Liquidator of Empee Sugars and Chemicals Limited	Mr. AG Girish Kumar	
29.	Comp App (AT) (CH) (Ins) No. 616/2025	R Venkatakrishnan Liquidator of Infinitas Energy Solutions Pvt Ltd Vs S Rajendran Shree Ganesh EPC Pvt Ltd & Anr.	Mr. VV Sivakumar	Ms. MS Elamathi R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	TA (AT) No. 52/2022 (Comp App (AT) No. 343/2019)	Medi Projects Pvt Ltd Vs Cauvery Medical Centre Limited & 14 Ors	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
31.	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt. Ltd & 12 Ors	Mr. R Ramesh Naik	Mr. TK Bhaskar- R1 R6

32.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Exemption IA No. 71/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Ms. Abilasha Sharavath R1 R4 Mr. T Ravichandran R2 Mr. PV Dinesh-R3
33.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt. Ltd. & 11 Ors.	Ms. Preeti Mohan Mr. Y Suryanarayana	Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj-R11
34.	Comp App (AT) (CH) (Ins) No. 221/2022	Komal Varma Vs Dakshin Constructions Pvt Ltd	Mr. Krishna Ravindran	Surana & Surana
35.	Comp App (AT) (CH) (Ins) No. 280/2022	Itakem Finichem Pvt Ltd Vs Iconium Leather Works Pvt Ltd	Mr. Pawan Jhabakh	
36.	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr	Mr. Arjun Suresh	Mr. K Bhaskar- R1 Ms. Sarvani Desiraju R2
37.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt Ltd Vs Jossy Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3

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- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

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